

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).36769/2012

AKSHAR MAHILA B.ED.COLLEGE

Petitioner(s)

VERSUS

STATE OF GUJARAT & ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP,exemption from filing O.T.,impleadment,exemption from filing c/c of the impugned order,BRING ON RECORD SUBSEQUENT EVENT and office report)

WITH SLP(C) NO. 36770 of 2012

(With office report)

SLP(C) NO. 36771 of 2012

(With office report)

SLP(C) NO. 36772 of 2012

(With office report)

Date: 31/07/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Kushagra Pandit, Adv.

Mrs. Sumita Ray,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

On behalf of respondent Nos.1 to 3 and 5, the learned Advocate, Ms. Shubhda Deshpande, appearing on behalf of Ms. Hemantika Wahi, Advocate-on-Record has accepted notice and undertaken to file vakalatnama and counter affidavit by the next date. Four weeks' time is granted.

Notice be issued to respondent No.4 through standing counsel, being State Authority. Dasti is allowed.

List again on 13.9.2013.

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